

Caving in of earth of DDA's sewerage line in Prashant Vihar

1109. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether in January, 1986 some labourers were killed when the earth of Delhi Development Authority's sewerage line near Prashant Vihar caved in because of the unsafe working conditions;

(b) if so, the details thereof;

(c) whether any inquiry was conducted in the matter; and

(d) if so, the action taken against persons whose neglect resulted in the death of the labourers ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Yes, Sir. According to the report of DDA, three labourers died in the accident. The causes of the accident are being investigated by the Chief Engineer (Quality Control), DDA.

(c) and (d). A magisterial inquiry by Shri L. D. Gupta, Addl. District Magistrate, has been ordered. The question of further action on the matter will arise only after completion of the inquiry.

Supply of farm inputs to farmers

1110. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether as a result of use of farm inputs by the farmers in the country, there had been a record production of foodgrains during the year 1983-84; and

(b) if so, the steps being taken by Government to provide farm inputs to the farmers at cheaper rates and also give good return for their produce ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The Government of India has been implementing various centrally sponsored/central sector schemes under which subsidy/assistance has been provided to make inputs available to the farmers at reasonable/cheaper rates thereby. Price support operation has been selectively undertaken to ensure good return for their produce.

Diminishing trend in agricultural production due to chemical fertilizers

1111. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a downward trend in agricultural production in the country as a result of use of chemical fertilisers;

(b) if so, the details thereof;

(c) the extent to which the use of chemical fertilisers had an adverse effect on agricultural production in Andhra Pradesh; and

(d) the steps being taken by Government to boost up agricultural production and to give relief to farmers by providing good quality fertilisers at cheaper rates and good return for their produce ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (c). At the existing level of fertiliser consumption, there is no downward trend or adverse effect on agricultural production in Andhra Pradesh and the country as a whole as a result of use of chemical fertilisers.

(d) To boost up agricultural production Government is making all efforts to supply to farmers various quality inputs like seeds, fertiliser, irrigation, pesticides, implements, credit and technical know-how, in an integrated manner. Supply of quality fertiliser is ensured by effective implementation of Fertiliser (Control) Order. In order to supply fertiliser at cheaper rates to the farmers, the retail prices are heavily subsidised by the Government. To ensure good return for the produce, support/procurement prices are

fixed by Government on the basis of the recommendations made by Commission for Agricultural Costs and Prices.

**Lower allocation of funds for
water supply**

1112. SHRI V. TULSIRAM : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether paucity of funds is likely to hit water supply and sanitation programme in the country, as reported in the Economic Times dated February 5, 1986;

(b) if so, to what extent this would affect drinking water supply and sanitation schemes in Andhra Pradesh;

(c) the reasons for providing lower allocation of funds during the Seventh Five Year Plan; and

(d) the action proposed to be taken to provide sufficient funds for the purpose to the States and particularly to Andhra Pradesh where there is an acute shortage of drinking water ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Keeping in view the resources allocated in the Seventh Five Year Plan for Water Supply and Sanitation Sector and the resources likely to be made available from other sources, the targets earlier contemplated for the International Water Supply and Sanitation Decade may have to be scaled down.

(b) According to the Mid Decade Review Conference held in Delhi on 16th and 17th October, 1985, the targets likely to be achieved at the end of the Seventh Five Year Plan in the country as a whole and in Andhra Pradesh in various sectors of water supply and sanitation are indicated below :

Sub-sector	Population coverage	
	Country as a whole	In Andhra Pradesh
Urban Water Supply	86.4%	75.4%
Urban Sanitation	44.7%	35.6%

(c) As against an expenditure of about Rs. 3977.59 crores estimated to have been spent on the Water Supply and sanitation sector during the Sixth Five Year Plan, an allocation of Rs. 6522.47 crores has been made for the sector during the Seventh Five Year Plan. Hence the reasons for providing lower allocation of funds do not arise.

(d) Water Supply and Sanitation is a State subject and the schemes are formulated and executed by making provision in the State budget. The Centre, however, gives grants to the States for covering problem villages under the scheme of Accelerated Rural Water Supply Programme administered by the Deptt. of Rural Development. Central grants for Urban sanitation are available under the scheme of Liberation of Scavengers employed on manual removal of night soil, administered by the Ministry of Welfare. Loan assistance is also provided for Low Cost Sanitation for towns covered under Integrated Development of Medium and Small Towns. Loan facilities are also available from LIC, HUDCO, World Bank and Bilateral Agencies.

**Coordination between Publications
Division and National Book Trust**

1113. PROF. NARAIN CHAND PARASHAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any coordination has been ensured between the Publications Division and the National Book Trust so as to avoid any publication in the matter of publication of various titles in different languages;

(b) if so, how such coordination has been arranged; and

(c) if not, the reasons for delay ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) to (c). Yes Sir. Before the annual publication programme is finalised by the Publications Division, the National Book Trust is consulted to avoid duplication.